

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

C.A.(CAA)226-227(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE PARTIES: CA 226 - Dhankuber Vintrade Pvt. Ltd.
CA 227 - Qualigens Pharma Pvt. Ltd.

SECTION : 230-232 of the Companies Act, 2013.

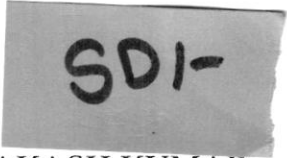
ORDER

The Company Applications are **allowed**, vide separate order.



SDI-

RAVIKUMAR DURAISAMY
Member (Technical)



SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)